



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Feb/202425/12

DATED: 14/02/2025

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@gov.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Feb/202425/12 dated 14/02/2025 of Norms Committee - VII for the year 2024-25 was held on 14/02/2025 under the Chairmanship of HARILAL KM,Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Nimesh Singh, Young Professional	DGFT(HQ)
2	NAND Lal, Technical Consultant	DGFT
3	SHAISH KUMAR, Technical Consultant	DGFT
4	DINESHNARAIN MATHUR, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	NIRMAL POLY PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00005298AM24
RA File Number	03AX04002387 AM24
Licence No and Date	0311026713/29/08/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025 1. Net content of PET export since in the Export PET along-with other polymer being USED. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	2 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00006963AM24
RA File Number	07AX04001293 AM24
Licence No and Date	0711009752/21/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has added remark instead of uploading the reply on the portal. The committee directs the firm to upload reply on the portal.	

Case No.	3 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00007216AM24
RA File Number	05AX04002547 AM24

Licence No and Date	0511022480/05/12/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Self Adhesive Tear Tape/ Tear Off Ribbon(width 1.00 mm - 9.00 mm.)	21000.0 Kg	Cellophane Film	17430.0 Kg
		Tacksol 10/86 solvent-brone pressure sensitive adhesive (Solid content 25%)	13440.0 Kg
		Release coat	336.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	4 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	HIGH GRADE INDUSTRIES (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00007760AM24		
RA File Number	03AX04004452 AM24		
Licence No and Date	0311029906/04/01/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Additive Master Batches. Containg 60% Additive (Plastolyn) & 40% Polypropylene. (Additive Master Batches. Containing 60% Additive (Plastolyn) & 40% Polypropylene.)	50000.0 Kg	Plastolyn (Hydrocarbon Resin)	30900.0 Kg
		Polypropylene	20600.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	5 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00007953AM24
RA File Number	08AX04001879 AM24
Licence No and Date	0811010479/13/01/2024
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item Name: WEAK BASE ANION EXCHANGE RESIN Qty.; 13634.0 Kg Import Item; SEMI PROCESSED WEAK BASE ANION EXCHANGE RESIN Qty.; 13634.0 Kg RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE	

Case No.	6 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	JALARAM INDUSTRIES		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00008598AM24		
RA File Number	08AX04002056 AM24		
Licence No and Date	0811010780/16/02/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms on One time basis as under:-			
Export Item	Quantity	Import item	Quantity
PVC STRIP(PVC STRIP) (Containg 90% PVC Resin)	277228.0 Kg	PVC RESIN	252000.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	7 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	GREENAGE INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00008886AM24
RA File Number	08AX04002185 AM24
Licence No and Date	0811010959/04/03/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025 1. In process of manufacturing, raw material used is LLDPE while item of import is HDP. Please clarify. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	8 / NC/7/MEET/Feb/202425/12
Case Status	Case Rejected
Party Name	RMX INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00008974AM24
RA File Number	30AX04000560 AM24
Licence No and Date	3011004895/07/03/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that firm has submitted letter stating that they have surrendered the license. Hence, the committee decided to reject the case.	

Case No.	9 / NC/7/MEET/Feb/202425/12
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Case Status	Case Approved	
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED	
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025	
HQ File Number	HQRNORM APPLY 00009213AM24	
RA File Number	03AX04005839 AM24	
Licence No and Date	0311032333/19/03/2024	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms on One time basis as under:-		
Export Item Name: SILICONE HOSE (Cut size & ID from 6.00 to 25.4 MM) (NET CONTENT: SILICONE HEATER HOSE - 2, 00,000 METER AND ADHESIL SILICONE INK - 42.800 KGS)		
Qty.: 37500.0 Meter		
Import Item:		
S. no.	Import description	Qty. recommended
1	SILICONE HEATER HOSE (ID from 6.00 to 25.4 MM)	202000.0 Meter
2	ADHESIL SILICONE INK	43.656 Kg
Note: The accounting of different ID of SILICONE HEATER HOSE should match in Import and export items		
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		

Case No.	10 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00009352AM24
RA File Number	07AX04002084 AM24
Licence No and Date	0711010932/27/03/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has added remark instead of uploading the reply on the portal. The committee directs the firm to upload reply on the portal.	

Case No.	11 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	AAKASH POLYFILMS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00009366AM24		
RA File Number	52AX04000392 AM24		
Licence No and Date	5211007762/28/03/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Polyester Metallized film (Aluminium coated film)	200000.0 Kg	PET Chips	220000 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	12 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	AGNI FIBER BOARDS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00000212AM25
RA File Number	34AX04000012 AM25
Licence No and Date	3411004800/12/04/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025	
1. The 4E submitted is not correct, therefore again, it is requested to submit correct table of 4E (i.e. material balance of both imported and indigenous raw materials.)	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	13 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00000456AM25
RA File Number	08AX04000103 AM25
Licence No and Date	0811011399/28/04/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025 1. Generic name of import and export materials. 2. Net content of import in each of export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	14 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00000986AM25		
RA File Number	03AX04000995 AM25		
Licence No and Date	0311034216/29/05/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Modified Ethylene Butyl acrylate Copolymer (Net Content 1) Relevant polymer such as Ethylene Butyl Acrylate Copolymer (39011090,	1 Kg	Relevant polymer such as Ethylene Butyl Acrylate Copolymer,	0.976 Kg
		Peroxide (organic peroxide)	0.0014 Kg

39019000, 39019090): 23594.800 KGS 2) Peroxide:33.845 KGS 3) Maleic Anhydride:140.000 KGS 4) Antioxidant:30.000 KGS 5) Other Additives (Indigenous):135.380 KGS)	Maleic Anhydride	0.0058 Kg
	Antioxidant (Phenolic Antioxident)	0.00124 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		

Case No.	15 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00001382AM25
RA File Number	07AX04000429 AM25
Licence No and Date	0711011574/18/06/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025 1. Generic name of each import and export item. 2. Shape of export item. 3. Manufacturing process in detail. 4. Justification of wastage at each stage of manufacturing justifying wastage varying from 17% to 36%. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	16 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00001538AM25
RA File Number	06AX04000414 AM24
Licence No and Date	0611002782/25/06/2024
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025

1. Manufacturing process in detail.
2. Complete chemistry with Mol. Weight and % yield at every stage of reaction.
3. Material balance and justification for 18.4% wastage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	17 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	JINDAL SMI COATED PRODUCTS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00001567AM25
RA File Number	03AX04000865 AM25
Licence No and Date	0311034904/26/06/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025	
1. Weight of import item no. 1 and 9. 2. Please provide coating weight per Sq. Meter. 3. Function of import item no. 2 to 8	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	18 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00001615AM25
RA File Number	02AX04000186 AM25
Licence No and Date	0211006817/28/06/2024
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025

1. The quantity of import and export items filled in 4E is not correct, therefore, to submit the revised correct figures in 4E table. The quantities of the items indicated in the table (both imported and indigenous items) are less than export quantity.
2. To indicate the mane of Synthetic rubber and reinforcing filler.
3. Reason for asking Natural rubber at two places.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	19 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00001716AM25
RA File Number	06AX04000136 AM25
Licence No and Date	0611002809/03/07/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025	
1. Please provide % coating weight of export.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	20 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	BAGLA POLIFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00001962AM25
RA File Number	05AX04001152 AM25
Licence No and Date	0511026708/16/07/2024
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
POLYOLEFIN SHRINK FILM	400000.0 Kg	LLDPE - Linear Low Density Polyethylene Resin	384000.0 Kg
		Polyethylene Masterbatch	36000.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	21 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002113AM25
RA File Number	02AX04000239 AM25
Licence No and Date	0211006971/24/07/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025 1. The quantity of import and export items filled in 4E is not correct, therefore, to submit the revised correct figures in 4E table. The quantities of the items indicated in the table (both imported and indigenous items) are less than export quantity. 2. To indicate the mane of Synthetic rubber and reinforcing filler. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	22 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	COSMO FIRST LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002198AM25

RA File Number	03AX04002011 AM25
Licence No and Date	0311035926/29/07/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to call the representative of the firm for personal hearing to understand the case better against import of Furnace Coal LDO.	

Case No.	23 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	SYNTHETIC PACKERS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00002210AM25		
RA File Number	07AX04000664 AM25		
Licence No and Date	0711011944/30/07/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PE FILM (PE FILM (ARTICLES MADE OF LDPE GRANULES, LLDPE GRANULES and ENHANCED POLYETHYLENE RESIN) CONTAINING LDPE GRANULES-400 MTS, LLDPE GRANULES-900 MTS AND ENHANCED POLYETHYLENE RESIN-700 MTS IN EXPORT PRODUCT)	2000.0 MT	LDPE GRANULES	420 MT
		LLDPE GRANULES	945 MT
		Enhanced Polyethylene Resin	735 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	24 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved

Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002242AM25
RA File Number	03AX04002125 AM25
Licence No and Date	0311035983/31/07/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: Automobile Tyres Reinforced with Nylon Trye Cord Fabric (Truck/Bus, Specialty, LCV, LM)

Quantity : 3500.0 MT

Import Item:

S. No.	Item Name	Quantity recommended for 100 MT. of export product
1	Natural Rubber (HSN Code No. : 40012200 and 40012100	37.9340 MT
2	Bromo butyl Rubber	0.176 MT
3	Synthetic Rubber SBR (Gr. 1502,1723)	3.134 MT
4	Synthetic Rubber PBR	5.061 MT
5	Nylon Tyre Cord Fabric – Dipped	10.990 MT
6	Carbon Black	24.506 MT
7	Hydrocarbon Resin	0.009 MT
8	Stearic Acid	4.120 MT
9	Micro Crystalline Wax	0.480 MT
10	Rubber Chemicals – Retarders	0.102 MT
11	Structol /Processing aids	0.014 MT

12	Sulphur Silane	0.013 MT
13	Silica	2.482 MT
14	Misc. Chemical	0.447 MT
15	Zincolet	0.541 MT
16	Reclaimed rubber	1.533 MT
17	Rubber Chemicals Antioxidant	1.060 MT
18	Rubber Chemicals Accelerator	0.433 MT
19	Rubber process oil	4.495 MT
20	Bead wire	4.144 MT
21	Sulphur powder	0.457 MT
22	Insoluble Sulphur	0.414 MT
23	Zinc Oxide	2.106 MT
24	Synthetic resin	Deleted, as detail/specific name not given
25	Polyester tyre cord fabric dipped	0.001 MT
26	Steel Tyre cord	0.002 MT
27	Wood Rosin	0.058 MT
28	Soluble Sulphur	0.158 MT
29	Kaolin Clay	0.001 MT
30	Chloro Butyl Rubber	0.010 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	25 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002240AM25
RA File Number	26AX04000025 AM25
Licence No and Date	2611001539/31/07/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Product	Qty.	Sl. No.	Import item	Qty allowed
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON	100 Kg.	1.	Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG-OS, SVR 10,EUDR NATURAL RUBBER GRADE-10	31.34 Kg
		2.	Synthetic Rubber- SBR-1723/1783	1.70 Kg
		3.	Synthetic Rubber- SBR 1500,1502	8.87 Kg
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel, PBD (Neodymium)	8.95 Kg
		5.	Chlorobutyl Rubber	0.65 Kg
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	1.11 Kg
		7.	Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.40 Kg

		8.	NYLON 6 DIPPEDTYRE CORDFABRICS ANDNYLON 66 DIPPEDTYRE CORDFABRICS	3.14 Kg
		9.	Steel Wire / Steel Cord	0.05 Kg
		10.	Bead Wire	2.61 Kg
		11.	Soluble Sulphur treated with 1.0%	0.53 Kg
		12.	Insoluble Sulphur 20% oil-treated	0.37 Kg
		13.	Insoluble sulphur 10 (CRYSTEX (TM) CURE PRO)	0.01 Kg
		14.	Rubber Process Oil, Low PCA Oil	3.26 Kg
		15.	Microcrystalline Wax, MC Wax with 70% paraffin	1.07 Kg
		16.	Rubber Chemical- TMQ	0.41 Kg
		17.	: Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer, PVI, Rubber Chemical PVI	0.81 Kg
		18.	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids	0.43 Kg
		19.	Gum Rosin	1.05 Kg
		20.	Mixture Of Aromatic Hydrocarbon Resin	0.14 Kg
		21.	Zinc Oxide	1.73 Kg
		22.	Calcium Carbonate	0.17 Kg
		23.	77PD (Antiozonant)	0.35 Kg

		24.	6PPD(Antiozonant)	0.91 Kg
		25.	Stearic Acid	1.01 Kg
		26.	Cobalt Salt (Corebond CB-23)	0.01 Kg
		27.	Precipitated Silica	2.13 Kg
		28.	HMM 65	0.15 Kg
		29.	Phenolic Tackifier Resin	0.56 Kg
		30.	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5 DCPD 100-5	0.23 Kg
		31.	Poly and Liner	0.54 Kg
		32.	Eva bag and poly	0.08 Kg
		33.	Inner Paint	0.13 Kg
		34.	Outer Paint / TIRE FINISH PAINT	0.02 Kg
		35.	Curing Bladder	0.30 Kg
		36.	Turn up Bladder	0.25 Kg
		37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06 Kg
		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI, 1500D/2 27 EPI	3.22 Kg
		39.	Nylon-6 840D/1 15.2 X 15.2 EPI,Nylon 6 420 / 1 25 x 25 EPI, 6 840D/2 14 EPI, 6 840D/2 17 EPI	0.05 Kg

		40.	Antitack Powder for Batch Off, PROMOL ME-43	0.20 Kg
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	26 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	MPD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002272AM25
RA File Number	56AX04000152 AM25
Licence No and Date	1111000106/02/08/2024

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025

1. Complete chemical name of import item no. 2.
2. COA of export item.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	27 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	MPD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002274AM25
RA File Number	56AX04000125 AM25
Licence No and Date	1111000107/02/08/2024

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its

meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025

1. Epoxy value of export item.
2. COA of export item.
3. Complete material balance showing water of reaction and process loss.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	28 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	IMEX		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00002277AM25		
RA File Number	07AX04000737 AM25		
Licence No and Date	0711011989/02/08/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PP CONTAINER LINERS made of Polypropylene Granules(net content 909090.91 KGS)	909090.0 Kg	Polypropylene Granules	954545.45 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	29 / NC/7/MEET/Feb/202425/12		
Case Status	Case Deferred		
Party Name	TAURUS PACKAGING PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00002344AM25		
RA File Number	05AX04001425 AM25		

Licence No and Date	0511027026/06/08/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025 1. Wastage at each stage of manufacturing justifying 14% of wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	30 / NC/7/MEET/Feb/202425/12				
Case Status	Case Approved				
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025				
HQ File Number	HQRNORM APPLY 00002399AM25				
RA File Number	03AX04002224 AM25				
Licence No and Date	0311036189/08/08/2024				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
Export Sr.No.	Export Item	Qty	Sr.No.	Description	Qty. recommended
1	RUBBER FLOOR COVERINGS & MATTINGS Rubber Content-34.5%	1 Kg	1	NATURAL RUBBER	0.280 Kg
			2	SYNTHETIC RUBBER SBR	0.100 Kg
			3	ZINC OXIDE	0.015 Kg
			4	CARBON BLACK	0.150 Kg
			5	ANTIOXIDANT	0.004 Kg
			6	ACCELERATOR	0.004 Kg

Export Sr.No.	Export Item	Qty	Sr.No.	Description	Qty. recommended
2	RUBBER COMPOUNDED SHEETS Rubber Content-51.8%	1 Kg	7	NATURAL RUBBER	0.300 Kg
			8	EPDM RUBBER	0.100 Kg
			9	SYNTHETIC RUBBER SBR	0.170 Kg
			10	ZINC OXIDE	0.018 Kg
			11	CARBON BLACK	0.170 Kg
			12	ANTIOXIDANT	0.004 Kg
			13	ACCELERATOR	0.006 Kg
			14	CROSS LINKING AGENT - HUDE F333	0.004 Kg
Export Sr.No.	Export Item	Qty	Sr.No.	Description	Qty. recommended
3	NATURAL RUBBER / SYNTHETIC RUBBER BASED RUBBER COMPOUNDED SHEETS Rubber Content-44.5%	1 Kg	15	NATURAL RUBBER	0.300 Kg
			16	CHLOROPRENE RUBBER	0.090 Kg
			17	EPDM RUBBER	0.100 Kg
			18	ZINC OXIDE - ACTIVE C-30	0.021 Kg

			19	CARBON BLACK	0.170 Kg
			20	ANTIOXIDANT	0.004 Kg
			21	ACCELERATOR	0.005 Kg
			22	PRECIPITATED SILICA FILLER (silicon dioxide)	0.100 Kg

Note: There will be a value Cap of Rubber Chemicals and Misc. Chemicals, as per the General Note 8 of the Hand Book of Procedure Vol II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	31 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002400AM25
RA File Number	03AX04002226 AM25
Licence No and Date	0311036190/08/08/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item Sr.No.	Export Item	Qty.	Sr.No.	Description	Qty.
1	SILICON RUBBER SHEETS (Rubber Content 98.72%)	1 Kg	1	SILICON SYNTHETIC RUBBER	1.086 Kg
			2	PEROXIDE: PERKADOX	0.014 Kg
2	SYNTHETIC RUBBER	1 Kg	3	FLOURO ELASTOMER RUBBER	0.810 Kg

	SHEETS OF FLOURO ELASTOMER RUBBER(Rubber Content 73.64%)		4	MAGNESIUM OXIDE	0.045 Kg
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Note: There will be a value Cap of Rubber Chemicals and Misc. Chemicals, as per the General Note 8 of the Hand Book of Procedure Vol II

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	32 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002406AM25
RA File Number	03AX04002232 AM25
Licence No and Date	0311036195/08/08/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item Sr.No.	Export Item	Qty.	S.No.	Description	Qty.
1	RUBBER COMPOUNDED SHEETS (WITH FABRIC INSERTION) (Rubber Content-41.8%)	1 Kg	1	NATURAL RUBBER	0.280 Kg
			2	EPDM RUBBER	0.100 Kg
			3	SYNTHETIC RUBBER SBR	0.080 Kg
			4	ZINC OXIDE	0.020 Kg
			5	CARBON BLACK	0.170 Kg
			6	ACCELERATOR	0.004 Kg
			7	ANTIOXIDANT	0.004 Kg

			8	SYNTHETIC FABRIC : NYLON FABRIC	0.210 Kg
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Note: Note: There will be a value Cap of Rubber Chemicals and Misc. Chemicals, as per the General Note 8 of the Hand Book of Procedure Vol II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	33 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002407AM25
RA File Number	03AX04002103 AM25
Licence No and Date	0311036199/08/08/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: Automobile Tyres Reinforced with Nylon Trye Cord Fabric (Truck/Bus, Specialty, LCV, LM

Quantity : 3500.0 MT

Import Item:

S. No.	Item Name	Quantity recommended for 100 MT. of export product
1	Natural Rubber (HSN Code No. : 40012200 and 40012100	37.9340 MT
2	Bromo butyl Rubber	0.176 MT
3	Synthetic Rubber SBR (Gr. 1502,1723)	3.134 MT
4	Synthetic Rubber PBR	5.061 MT
5	Nylon Tyre Cord Fabric – Dipped	10.990 MT
6	Carbon Black	24.506 MT

7	Hydrocarbon Resin	0.009 MT
8	Stearic Acid	4.120 MT
9	Micro Crystalline Wax	0.480 MT
10	Rubber Chemicals – Retarders	0.102 MT
11	Structol /Processing aids	0.014 MT
12	Sulphur Silane	0.013 MT
13	Silica	2.482 MT
14	Misc. Chemical	0.447 MT
15	Zincolet	0.541 MT
16	Reclaimed rubber	1.533 MT
17	Rubber Chemicals Antioxidant	1.060 MT
18	Rubber Chemicals Accelerator	0.433 MT
19	Rubber process oil	4.495 MT
20	Bead wire	4.144 MT
21	Sulphur powder	0.457 MT
22	Insoluble Sulphur	0.414 MT
23	Zinc Oxide	2.106 MT
24	Synthetic resin	Deleted, as detail/specific name not given
25	Polyester tyre cord fabric dipped	0.001 MT

26	Steel Tyre cord	0.002 MT
27	Wood Rosin	0.058 MT
28	Soluble Sulphur	0.158 MT
29	Kaolin Clay	0.001 MT
30	Chloro Butyl Rubber	0.010 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	34 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002453AM25
RA File Number	03AX04001666 AM25
Licence No and Date	0311036257/12/08/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	35 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002454AM25
RA File Number	03AX04001655 AM25

Licence No and Date	0311036258/12/08/2024	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export Item: All Truck Bus Radial Tyres (Tube less)		
Quantity : 10000.0 MT		
Import Item:		
S. No.	Item Name	Quantity recommended for 100 MT. of export product
1.	Natural Rubber	38.93 MT
2.	Bromo butyl Rubber	2.449 MT
3.	Synthetic Rubber PBR	3.996 MT
4.	Nylon Tyre Cord Fabric – Dipped	0.295 MT
5.	Carbon Black	21.853 MT
6.	Synthetic Resin	Deleted specific name not given
7.	Stearic Acid	1.000MT
8.	Micro Crystalline Wax	0.304 MT
9.	Rubber Chemicals – Retarders	0.112 MT
10.	Structol	0.234 MT
11.	Sillicon Dioxide	3.364MT
12.	Misc Chemicals	0.067 MT
13	Hydrocarbon Resin	0.208 MT
14.	Manobond 680C	0.080 MT

15.	Synthetic Rubber SBR	0.624 MT
16	Bead wire	5.300 MT
17.	SulphurSilane	0.209 MT
18.	Isoprene Rubber SKI	0.023 MT
19.	Rubber Chemicals Antioxidant	1.317 MT
20.	Rubber Chemicals Accelerator s	0.513 MT
21.	Rubber process Oil	0.597 MT
22	Insoluble Sulphur	1.083 MT
23.	Steel Tyre Cord	17.898 MT
24.	Zinc Oxide	2.592 MT
25.	Soluble sulphur	0.301 MT
26	Wood Rosin	0.342 MT
27	Missing not indicated	-----
28	Adhesive Agent	0.001 MT
29	Reclaim rubber	0.009 MT
30	Polyester Tyre Cord Fabric	0.007 MT
31	Zincolet	0.015 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals, as per general note 8 of the Hand book of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	36 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002532AM25
RA File Number	03AX04002368 AM25
Licence No and Date	0311036367/14/08/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item Sr.No.	Export Item	Qty	Sr.No.	Description	Qty
1	RUBBER FLOOR COVERINGS & MATTINGS (Rubber Content- 47.72%)	1 Kg	1	NATURAL RUBBER	0.285 Kg
			2	SYNTHETIC RUBBER SBR	0.160 Kg
			3	HIGH STYRENE SBR RUBBER - KHS 68	0.080 Kg
			4	ZINC OXIDE	0.018 Kg
			5	CARBON BLACK	0.170 Kg
			6	ANTIOXIDANT	0.006 Kg
			7	ACCELERATOR	0.004 Kg
			8	PRECIPITATED SILICA FILLER (silicon dioxide)	0.010 Kg

Note: Note: There will be a value Cap of Rubber Chemicals and Misc. Chemicals, as per the General Note 8 of the Hand Book of Procedure Vol II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

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Case No.	37 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002641AM25
RA File Number	05AX04001547 AM25
Licence No and Date	0511027310/22/08/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
PE COMPOUND (SIO)	600000.0 Kg	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	538815.02 Kg
		LOW DENSITY POLYETHYLENE (LDPE)	56560.69 Kg
		SILANE VTMO	17861.27 Kg
		DIBUTYLTIN DILAURATE (DBTL)	1786.127 Kg
		DI CUMYL PEROXIDE (DCP)	1786.127 Kg
		ANTIOXIDANT (1010)	1190.75 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	38 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	PAHARPUR 3P PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002670AM25
RA File Number	05AX04001565 AM25
Licence No and Date	0511027360/23/08/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025 1. Manufacturing process detail indicating wastage of 13% to 16% in Polyester Film and LLDPE. 2. Net content of each import item in export except ink and adhesive. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	39 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002711AM25
RA File Number	08AX04000727 AM25
Licence No and Date	0811012482/27/08/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025 1. Generic name of import and export product. 2. Net content of import in each of export product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	40 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred

Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002722AM25
RA File Number	03AX04002523 AM25
Licence No and Date	0311036680/27/08/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025 1. Reason for using META ARAMID FABRIC and also to give its Specification. 2. To give composition of Silicone Rubber and to indicate whether Silicone compound or Silicone rubber will be used. 3. To indicate the indigenous items to use in manufacturing the export item, giving material balance. 4. End use of export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	41 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	RSD POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002730AM25
RA File Number	03AX04002544 AM25
Licence No and Date	0311036719/28/08/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025 1. Export description is vague. Please give specific description of export item. 2. COA of export item. 3. Complete technical details as per Annexure to Appendix 4E. 4. Material balance for entire process. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	42 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002736AM25
RA File Number	08AX04000861 AM25
Licence No and Date	0811012505/29/08/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025 1. Manufacturing process of the STRONG ACID CATION EXCHANGE RESIN from Semi Processed Strong Acid Cation Exchange Resin. 2. COA report of raw material (from foreign supplier) and finished material. 3. To give indigenous item to use with quantity of making STRONG ACID CATION EXCHANGE RESIN giving material balance of the process. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	43 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	YOGESHWAR POLYMERS		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00002742AM25		
RA File Number	08AX04000867 AM25		
Licence No and Date	0811012508/29/08/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity

FLEXIBLE PACKAGING MATERIAL OF MULTILAYERS(Net Content in the Export Product 15000 KGS of BOPP Film and 31500 KGS of Article made of LDPE/LLDPE(Film))	50000.0 Kg	BOPP Film	15750.0 Kg
		Article made of LDPE/LLDPE (Film)	33075.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	44 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	TEGA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002753AM25
RA File Number	02AX04000344 AM25
Licence No and Date	0211007176/29/08/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025	
1. To indicate the indigenous items to use in manufacturing the export item, giving material balance. 2. Manufacturing process giving end use of export item.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	45 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	MARUTI FORMALIN
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002766AM25
RA File Number	24AX04000223 AM25
Licence No and Date	2411003811/30/08/2024
Norms Committee Decision:	

The committee considered the case as per agenda and decided to call the representative of firm for personal hearing along-with the export product sample.

Case No.	46 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	ESWAR RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002774AM25
RA File Number	32AX04000349 AM25
Licence No and Date	3211007428/30/08/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025	
1. To submit NOC from MOEF & CC for the import of : BUTYL TUBE SCRAPES CUT INTO TWO PIECES with declaration that the said NOC has not been used in import of Rubber scrap under Import Licence granted in Restricted Category or any other advance licences and also whether TUBE SCRAPES is with valve, if so, then to give net weight of rubber. 2. To give a complete description of the export item and to indicate whether it is reclaimed rubber. 3. Complete calculation of requirement of all the raw materials (both for imported and indigenous) with indicating wastage separately.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	47 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002875AM25
RA File Number	08AX04000897 AM25
Licence No and Date	0811012558/05/09/2024
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025

1. Detailed Manufacturing process of the INERT RESIN from POLYPROPYLENE INERT RESIN and reason for giving two processes for the export item.
2. COA report of raw material (from foreign supplier) and finished material.
3. To give indigenous item to use with quantity of making INERT RESIN giving material balance of the process and end use export item.
4. Stage wise loss of resin due to charging /activation with HCl and to give calculation due to increase of moisture content in the resin on charging.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	48 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	DOSHION POLY SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002876AM25
RA File Number	08AX04000896 AM25
Licence No and Date	0811012560/05/09/2024

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025

1. COA report of raw material (from foreign supplier) and finished material.
2. To give indigenous item to use with quantity of making STRONG ACID CATION EXCHANGE RESIN giving material balance of the process.
3. Stage wise loss of resin due to charging /activation with HCl and to give calculation due to increase of moisture content in the resin on charging.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	49 / NC/7/MEET/Feb/202425/12
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Case Status	Case Deferred
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002895AM25
RA File Number	09AX04000452 AM25
Licence No and Date	0911007885/06/09/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025 1. To indicate clearly the quantity of items (both imported and indigenous) required for making Adhesive and Release Paper separately. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	50 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002903AM25
RA File Number	03AX04002586 AM25
Licence No and Date	0311036945/06/09/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025 1. % Solid content of export product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	51 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	Nirmaan Kunststoffe LLP
Meeting Number	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025

and Date			
HQ File Number	HQRNORM APPLY 00002925AM25		
RA File Number	03AX04002769 AM25		
Licence No and Date	0311036976/09/09/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Additive Master batch Resin containing 40% Polypropylene 60% Hydrocarbon ((Net Content of Raw Material 1.Hydrocarbon Resin 60% 2.Polypropylene 40%))	200000.0 Kg	Hydrocarbon Resin	121174.0 Kg
		Polypropylene Granules	80800.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	52 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002918AM25
RA File Number	03AX04002585 AM25
Licence No and Date	0311036964/09/09/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025	
1. % Solid content of export product.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	53 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved

Party Name	PLASTENE INDIA LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00002943AM25		
RA File Number	08AX04000943 AM25		
Licence No and Date	0811012594/09/09/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PP WOVEN FABRICS(Actual Content of Raw material 1. PP Granules 180 MT 2. PP Conductive Tape 20 MT)	200.0 MT	PP Granules	189 MT
		PP Conductive Tape	20.4 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	54 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002949AM25
RA File Number	02AX04000365 AM25
Licence No and Date	0211007258/10/09/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025	
1. The quantity of import and export items filled in 4 E is not correct, therefore, to submit the revised correct figures in 4E table. The quantities of the items indicated in the table (both imported and indigenous items) is less than the export quantity.	
2. To indicate the name of Synthetic Polymer and reinforcing filler.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	55 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00002950AM25
RA File Number	03AX04002698 AM25
Licence No and Date	0311037015/10/09/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	56 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	MULTITECH PRODUCTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00003225AM25		
RA File Number	31AX04000156 AM25		
Licence No and Date	3111003856/23/09/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Polyester Corded composite strap for industrial packing, [width-13mm, 16mm, 19mm, 25mm & 32mm] Net content of (Polypropylene Homo Polymer (PP H110MA) - 33850 Kgs)	67700.0 Kg	POLYPROPYLENE- HOMO POLYMER (PP H110MA)	35000.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	57 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003296AM25
RA File Number	08AX04001030 AM25
Licence No and Date	0811012741/26/09/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025 1. % Yield on molar basis supported by technical literature. 2. Molar ratio of inputs with justification and balanced chemical reaction. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	58 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00003307AM25		
RA File Number	03AX04003150 AM25		
Licence No and Date	0311037453/26/09/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Modified Ethylene Butyl Acrylate Copolymer (Net Content : 1) Relevant polymer such as Ethylene Butyl Acrylate Copolymer: 47189.600 KGS 2) Peroxide:	1 Kg	Relevant polymer such as Ethylene Butyl Acrylate Copolymer	0.976 Kg
		Peroxide (organic peroxide)	0.0014 Kg

67.690 KGS 3) Maleic Anhydride: 773.600 KGS 4) Antioxidant: 48.350 KGS 5)Other Additives (Indigenous): 270.760 KGS)		Maleic Anhydride	0.014 Kg
		Antioxidant (Phenolic Antioxidant)	0.001 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	59 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003308AM25
RA File Number	05AX04002057 AM25
Licence No and Date	0511028000/26/09/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025 1. Manufacturing process in detail. 2. Justification for 13.85% wastage. 3. Specific name and technical specification for release coat import item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	60 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	POLYFIT FABRICATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003314AM25
RA File Number	04AX04000579 AM25
Licence No and Date	0411008298/26/09/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its	

meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025

1. Generic name of import items.
2. Justification of 4% wastage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	61 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	BHARAT RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003355AM25
RA File Number	03AX04002945 AM25
Licence No and Date	0311037508/29/09/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025	
1. Import item no. 2 is missing in the list of import. 2. % Resin content in the export. 3. Composition of export item including indigenous items. 4. Complete technical details as per Annexure to Appendix 4E.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	62 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003362AM25
RA File Number	08AX04001039 AM25
Licence No and Date	0811012770/30/09/2024
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025

1. Epoxy value of Export item.
2. COA of export item.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	63 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	FAB FLOORS INTERNATIONAL
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003438AM25
RA File Number	13AX04000214 AM25
Licence No and Date	1311003369/03/10/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
SPC Tiles/PVC Tiles (Thickness 5.00 MM)((Min Net Weight of PVC composite / SQ Met/MM in export item 1.75 KG + -2.5%)) (Thickness 5MM)	54000.0 Sq. Meter	PVC Resin/PVC	85000.0 Kg
		Calcium Zinc Stabilizer	7250 Kg
		PE WAX	2808.54 Kg
		Internal Lubricant HG-60 (Multi alcoholization fatty acid ester) or equivalent	2900 Kg
		Wear Layer made of PVC (up to 600 (+/- 10%) GSM)	56700 Sq. Meter
		Print Layer made of PVC (upto 100 (+/- 10%) GSM)	56700 Sq. Meter

		Floor underlayment/ Pad with IXPE (upto 125 (+/-10%) GSM)	56700 Sq. Meter
		UV FLAME-RETARDED RESIN (2BKW-M)/ UV FLAME-RETARDED RESIN (2BV) / UV PAINT BASE/UV PAINT SURFACE	2052 Kg
		HOT MALT GLUE	Not Allowed
		PVC PROCESSING AID CM506	2808.54 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	64 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003430AM25
RA File Number	08AX04001028 AM25
Licence No and Date	0811012788/03/10/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025 1. Epoxy value of Export item. 2. COA of export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	65 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025

and Date		
HQ File Number	HQRNORM APPLY 00003484AM25	
RA File Number	05AX04002062 AM25	
Licence No and Date	0511028130/04/10/2024	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:- Export item: Hydrophilic Swell Tape/Bar made out of TPE Compound (Good Swelling Properties) Qty.: 1 Kg Import Items:		
S. no	Item description	Qty. recommended
1	TPE Compound Dry flex	0.7560 kg
2	Titanium Dioxide (Rutile grade)	0.1629 kg
3	Calcium Carbonate	Deleted (indigenously used)
4	DBP OIL	Deleted (indigenously used)
5	Pigment	Deleted (indigenously used)
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		

Case No.	66 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	LAVISH SURFACES
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003491AM25
RA File Number	13AX04000208 AM25
Licence No and Date	1311003377/04/10/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
SPC TILES (Thickness: 5MM, APPROXIMATE WEIGHT 7.8 KG +/- 2.5%)	300000.0 Sq. Meter	UV Flame Retarded resin	6000.0 Kg
		Hot Melt Glue	Not Allowed
		Wear Layer	315000.0 Sq. Meter
		PVC Printing Film	315000.0 Sq. Meter
		IXPE Floor under Layment	315000.0 Sq. Meter
		PVC SUSPENSION RESIN, GRADE : LS100H	585000 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	67 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	K L J POLYMERS AND CHEMICALS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00003493AM25		
RA File Number	05AX04002072 AM25		
Licence No and Date	0511028142/04/10/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity

PE COMPOUND (SIO)	600000.0 Kg	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	538815.02 Kg
		LOW DENSITY POLYETHYLENE (LDPE)	56560.69 Kg
		SILANE VTMO	17861.27 Kg
		DIBUTYLTIN DILAURATE (DBTL)	1786.127 Kg
		DI CUMYL PEROXIDE (DCP)	1786.127 Kg
		ANTIOXIDANT (1010)	1190.75 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	68 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	NIRMAAN POLYCHEM PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00003586AM25		
RA File Number	08AX04001163 AM25		
Licence No and Date	0811012894/10/10/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
STIFFNER MASTERBATCH / STIFFNER MB- POLYMER MASTERBATCH	32000.0 Kg	HYDROCARBON RESIN P 125 IDEMITSU	15000.0 Kg
		HYDROCARBON RESIN P 140 IDEMITSU	1000.0 Kg

		Polypropylene Homo Polymer H030SG	16000.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	69 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	K L J POLYMERS AND CHEMICALS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00003602AM25		
RA File Number	05AX04002207 AM25		
Licence No and Date	0511028253/11/10/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
THERMOPLASTIC RUBBER (TPR) COMPOUND	500000.0 Kg	STYRENE BUTADIENE STYRENE	395049.50 Kg
		STYRENE ETHYLENE BUTADIENE STYRENE	103000 Kg
		GENERAL PURPOSE POLYSTYRENE	15964.35 Kg
		POLY ETHYLENE WAXES	494.384 Kg
		ANTIOXIDANT (1010)	494.384 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	70 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved

Party Name	HIGH GRADE INDUSTRIES (INDIA) PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00003675AM25		
RA File Number	03AX04003412 AM25		
Licence No and Date	0311037988/16/10/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Additive Master Batches (Containing 60% Additive (Plastolyn) & 40% Polypropylene)	100000.0 Kg	Plastolyn (Hydrocarbon Resin)	61800.0 Kg
		Polypropylene	41200.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	71 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003679AM25
RA File Number	30AX04000360 AM25
Licence No and Date	3011005908/16/10/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025	
1. Process of manufacturing in detail.	
2. Wastage at each stage of manufacturing justifying 24.5% wastage.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	72 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	WINDSON CHEMICAL PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003709AM25
RA File Number	52AX04000054 AM25
Licence No and Date	5211010309/17/10/2024
Norms Committee Decision: The committee considered the case as per agenda and decided to call the representative of firm along with following information: 1. Technical justification for wide variation in the norms applied earlier and in the present AA. 2. % Solid content in the export. 3. COA of export item. 4. Complete technical details as per Annexure to Appendix 4E.	

Case No.	73 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	JAYSHRI PROPACK PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00003719AM25		
RA File Number	08AX04001151 AM25		
Licence No and Date	0811012976/17/10/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
MULTILAYER PACKAGING FILM IN POUCH FORM	800000.0 Kg	LOW DENSITY POLYETHYLENE	336000.0 Kg
		DOWLEX NG 5045P (PE Resin)	210000.0 Kg

		EXCEED 1018MK (Alpha olefin Resin)	294000.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	74 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	NITREX CHEMICALS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003736AM25
RA File Number	52AX04000213 AM25
Licence No and Date	5211010353/18/10/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025	
1. To indicate the percentage of solid content in the export item. 2. Material balance of the process for the manufacturing of the export item. 3. COA report of both import item (from foreign supplier) and export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	75 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003725AM25
RA File Number	10AX04000172 AM25
Licence No and Date	1011002712/18/10/2024
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025

1. Manufacturing process and to submit COA report indicating DRC in Import item.
2. Calculation for the requirement of import item and indigenous item/s for the manufacturing export item, giving justification for wastage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	76 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	GUNJAN PAINTS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003731AM25
RA File Number	08AX04000320 AM24
Licence No and Date	0811012982/18/10/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025	
1. Wastage as per solid content basis of export item is seems to be 10%. Please justify the same with material balance between export and import.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	77 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	LOPAREX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003755AM25
RA File Number	03AX04003576 AM25
Licence No and Date	0311038111/21/10/2024
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025:

1. The 4 E submitted with the application indicates silicone chemicals per kg of export item whereas UOM of export item is in Sq. meter, therefore, to give the quantity in per sq. meter of export item.
2. The justification of wastage of 5% of polyethylene film per Sq. meter of export item and if the export item is in Kg terms, then what will be the wastage percentage of film.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	78 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003759AM25
RA File Number	03AX04003587 AM25
Licence No and Date	0311038116/21/10/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S.No.	Description	Qty.
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 5,000,000.00 kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.394 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.100 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.061 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.996 Kg

		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.670 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.00 Kg
		7	6A) CARBON BLACK FEED STOCK (CBFS)	48.779 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.889 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099 Kg
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.352 Kg
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 Kg
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.916 Kg
		13	RUBBER CHEMICAL :ACCELERATOR	0.522 Kg
		14	RUBBER CHEMICAL :RETARDERS	0.087 Kg
		15	ZINC OXIDE	1.789 Kg
		16	STEARIC ACID	1.089 Kg
		17	MICROCRYSTALLINE PETROLEUM WAX	0.825 Kg
		18	PRECIPITATED SILICA	0.001 Kg

		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.315 Kg
		20	PHENOLIC TACKIFIER RESIN	0.213 Kg
		21	INSOLUBLE SULPHUR	0.096 Kg
		22	PROCESSING ADDITIVES	0.614 Kg
		23	HOMOGENIZING AGENT	0.004 Kg
		24	ARAMID DIPPED TYRE CORD FABRIC	0.001 Kg
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
		27	BLADDERS (quantity in Numbers)	0.013 Kg
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	79 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025

and Date	
HQ File Number	HQRNORM APPLY 00003760AM25
RA File Number	03AX04003597 AM25
Licence No and Date	0311038117/21/10/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S.No.	Description	Qty.
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,750,000.00 kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.113 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.804 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.779 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.117 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.702 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.00 Kg
		7	6A) CARBON BLACK FEED STOCK (CBFS)	52.429 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.789 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.326 Kg

		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.005 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.870 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.469 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.346 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.682 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.133 Kg
		17	ZINC OXIDE	1.790 Kg
		18	STEARIC ACID	0.880 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.874 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.008 Kg
		21	PHENOLIC TACKIFIER RESIN	0.661 Kg
		22	INSOLUBLE SULPHUR	0.316 Kg
		23	PROCESSING ADDITIVES	0.487 Kg

		24	HOMOGENIZING AGENT	0.631 Kg
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
		27	BLADDERS (Quantity in numbers)	0.013 Kg
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	80 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003761AM25
RA File Number	03AX04003591 AM25
Licence No and Date	0311038118/21/10/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	S.No.	Description	Qty.
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,750,000.00 Kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.113 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.804 Kg

		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.779 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.117 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.702 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.00 Kg
		7	6A) CARBON BLACK FEED STOCK (CBFS)	52.429 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.789 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.326 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.005 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.870 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.469 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.346 Kg
		15	RUBBER CHEMICAL	0.682 Kg

			:ACCELERATOR	
		16	RUBBER CHEMICAL :RETARDERS	0.133 Kg
		17	ZINC OXIDE	1.790 Kg
		18	STEARIC ACID	0.880 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.874 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.008 Kg
		21	PHENOLIC TACKIFIER RESIN	0.661 Kg
		22	INSOLUBLE SULPHUR	0.316 Kg
		23	PROCESSING ADDITIVES	0.487 Kg
		24	HOMOGENIZING AGENT	0.631 Kg
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
		27	BLADDERS (Quantity in numbers)	0.013 Kg
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg
Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of				

Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	81 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003762AM25
RA File Number	03AX04003585 AM25
Licence No and Date	0311038119/21/10/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S.No.	Description	Qty.
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 5,000,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.394 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.100 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.061 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.996 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	8.670 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000 Kg
		7	6A) CARBON BLACK FEED STOCK (CBFS)	48.779 Kg

		8	NYLON TYRE CORD FABRIC (DIPPED)	6.889 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099 Kg
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.352 Kg
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 Kg
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.916 Kg
		13	RUBBER CHEMICAL :ACCELERATOR	0.522 Kg
		14	RUBBER CHEMICAL :RETARDERS	0.087 Kg
		15	ZINC OXIDE	1.789 Kg
		16	STEARIC ACID	1.089 Kg
		17	MICROCRYSTALLINE PETROLEUM WAX	0.825 Kg
		18	PRECIPITATED SILICA	0.001 Kg
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.315 Kg
		20	PHENOLIC TACKIFIER RESIN	0.213 Kg
		21	INSOLUBLE SULPHUR	0.096 Kg
		22	PROCESSING ADDITIVES	0.614 Kg

		23	HOMOGENIZING AGENT	0.004 Kg
		24	ARAMID DIPPED TYRE CORD FABRIC	0.001 Kg
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
		27	BLADDERS (quantity in Numbers)	0.013 Kg
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	82 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00003765AM25
RA File Number	03AX04003584 AM25
Licence No and Date	0311038123/21/10/2024
Norms Committee Decision:	
The committee considered the case as per agenda the committee decided to defer the case for further examination.	

Case No.	83 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	COVESTRO (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025

and Date	
HQ File Number	HQRNORM APPLY 00003792AM25
RA File Number	03AX04003658 AM25
Licence No and Date	0311038163/22/10/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025: 1. Composition of export and import item with COA. 2. Material balance for entire process. 3. Wastage applied. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	84 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	KANPUR PLASTIPACK LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00003860AM25		
RA File Number	06AX04000319 AM25		
Licence No and Date	0611003087/24/10/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PE LINER	40000.0 Kg	LLDPE	42000.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	85 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	AEROLAM DECORATIVES PRIVATE LIMITED		
Meeting Number	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		

and Date			
HQ File Number	HQRNORM APPLY 00003867AM25		
RA File Number	08AX04001272 AM25		
Licence No and Date	0811013047/25/10/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
BUBBLE GUARD SHEET/ROLL/FOLDING LARGE CONTAINER (NET CONTENT OF PP COPOLYMERS 189 MT AND PP GRANULES 31 MT	220.0 MT	PP COPOLYMERS	198.45 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	86 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	BRMSCO GARMENTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00003884AM25		
RA File Number	10AX04000182 AM25		
Licence No and Date	1011002725/28/10/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Polypropylene Woven Fabrics(0)	212.0 MT	PP Granules	227 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	87 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	Nirmaan Kunststoffe LLP		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00003878AM25		
RA File Number	03AX04003628 AM25		
Licence No and Date	0311038247/28/10/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Additive Master batch Resin containing 40% Polypropylene 60% Hydrocarbon((Net Content of Raw Material 1.HydrocarbonResin 60% 2.Polypropylene 40%))	200000.0 Kg	Hydrocarbon Resin	121174.0 Kg
		Polypropylene Granules	80800.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	88 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00004044AM25
RA File Number	07AX04001221 AM25
Licence No and Date	0711012735/08/11/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025:	
1. Manufacturing process in detail indicating wastage at each stage justifying 9.45% wastage.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	89 / NC/7/MEET/Feb/202425/12		
Case Status	Case Approved		
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025		
HQ File Number	HQRNORM APPLY 00004066AM25		
RA File Number	05AX04002490 AM25		
Licence No and Date	0511028834/11/11/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Polyolefin Compound (GRADE-BM FG 102W) (Polyolefin Compound (GRADE-BM FG 102W))	100000.0 Kg	Low Density Polyethylene LDPE GRADE 24FS040	55550.0 Kg
		Polyolefin Elastomer POE	25250.0 Kg
		THERMOPLASTIC ELASTOMERS STYRENE SBS	10100.0 Kg
		Styrene Ethylene Butylene Styrene Thermoplastic SEBS	10100.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	90 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00004060AM25
RA File Number	08AX04001323 AM25
Licence No and Date	0811013187/11/11/2024
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025:

1. Generic name of import and export.
2. Net content of import in each of export.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	91 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	BHARAT RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00004053AM25
RA File Number	03AX04003755 AM25
Licence No and Date	0311038587/11/11/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025: 1. Import item no. 2 is missing in the list of import. 2. % Resin content in the export. 3. Composition of export item including indigenous items. 4. Complete technical details as per Annexure to Appendix 4E Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	92 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	RAJSHA CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00004089AM25
RA File Number	34AX04000686 AM25
Licence No and Date	3411005660/12/11/2024
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025:

1. % Assay of export item along-with COA of export item.
2. Complete technical details as per Annexure to Appendix 4E.
3. Justification for use of CND and CARDANOL in the export.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	93 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00004077AM25
RA File Number	03AX04003985 AM25
Licence No and Date	0311038629/12/11/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/12 dated 14.02.2025: 1. % Solid content in export item. 2. Complete technical details as per Annexure to Appendix 4E. 3. Production –consumption data for last 3 years certified by CA. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	94 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	KHANNA POLYRIB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00004095AM25
RA File Number	06AX04000331 AM25
Licence No and Date	0611003111/13/11/2024
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
ULTRA HIGH MOLECULAR WEIGHT POLYTHYLEN - SHEETS MADE OF 39919 KG UHMWP GRADE GUR 4130	39919.0 Kg	ULTRA HIGH MOLECULAR WEIGHT POLYTHYLENE GRADE GUR 4130 (GRANULES)	41515.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	95 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	VISION PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00004193AM25
RA File Number	34AX04000688 AM25
Licence No and Date	3411005669/18/11/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
ALKYD RESIN VLK 2144 (Solid Content 70% Min.)	1 Kg	GLYCERINE	0.1614 Kg
		PHTHALIC ANHYDRIDE	0.2959 Kg
		MIX-XYLENE	0.3120 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	96 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025			
HQ File Number	HQRNORM APPLY 00004165AM25			
RA File Number	03AX04004122 AM25			
Licence No and Date	0311038740/18/11/2024			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item	Qty.	S.No.	Description	Qty.
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,750,000.00 kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.113 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.804 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.779 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.117 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.702 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.00 Kg
		7	6A) CARBON BLACK FEED STOCK (CBFS)	52.429 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.789 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.326 Kg

		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.005 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.870 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.469 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.346 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.682 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.133 Kg
		17	ZINC OXIDE	1.790 Kg
		18	STEARIC ACID	0.880 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.874 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.008 Kg
		21	PHENOLIC TACKIFIER RESIN	0.661 Kg
		22	INSOLUBLE SULPHUR	0.316 Kg
		23	PROCESSING ADDITIVES	0.487 Kg

		24	HOMOGENIZING AGENT	0.631 Kg
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
		27	BLADDERS (Quantity in numbers)	0.013 Kg
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	97 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00004164AM25
RA File Number	03AX04004123 AM25
Licence No and Date	0311038739/18/11/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	S.No.	Description	Qty.
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.873 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.436 Kg

Aramide. (Total Quantity to be exported 4,750,000.00 kgs)	3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.611 Kg
	4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.213 Kg
	5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.101 Kg
	6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.188 Kg
	7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000 Kg
	8	7A) CARBON BLACK FEED STOCK (CBFS)	47.998 Kg
	9	NYLON TYRE CORD FABRIC (DIPPED)	7.893 Kg
	10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.080 Kg
	11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.081 Kg
	12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.005 Kg
	13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.103 Kg
	14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.564 Kg
	15	RUBBER CHEMICAL :ANTIOXIDANTS	0.922 Kg

		16	RUBBER CHEMICAL :ACCELERATOR	0.576 Kg
		17	RUBBER CHEMICAL :RETARDERS	0.100 Kg
		18	ZINC OXIDE	1.930 Kg
		19	STEARIC ACID	1.090 Kg
		20	MICROCRYSTALLINE PETROLEUM WAX	0.809 Kg
		21	PRECIPITATED SILICA	0.214 Kg
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.803 Kg
		23	PETROLEUM TACKIFIER RESIN	0.005 Kg
		24	PHENOLIC TACKIFIER RESIN	0.567 Kg
		25	INSOLUBLE SULPHUR	0.128 Kg
		26	SILANE COUPLING AGENT	0.025 Kg
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.002 Kg
		28	PROCESSING ADDITIVES	0.451 Kg
		29	HOMOGENIZING AGENT	0.106 Kg
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg
		31	MOULD RELEASE PREPARATION	0.144 Kg

			(OUTSIDE RELEASE)	
		32	BLADDERS (Quantity in numbers)	0.013 Kg
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	98 / NC/7/MEET/Feb/202425/12
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00004363AM25
RA File Number	03AX04004263 AM25
Licence No and Date	0311039044/26/11/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	99 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00004361AM25
RA File Number	05AX04002830 AM25
Licence No and Date	0511029216/26/11/2024
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
PE COMPOUND (SIO)	600000.0 Kg	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	538815.02 Kg
		LOW DENSITY POLYETHYLENE (LDPE)	56560.69 Kg
		SILANE VTMO	17861.27 Kg
		DIBUTYLTIN DILAURATE (DBTL)	1786.12 Kg
		DI CUMYL PEROXIDE (DCP)	1786.12 Kg
		ANTIOXIDANT (1010)	1190.75 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	100 / NC/7/MEET/Feb/202425/12
Case Status	Case Approved
Party Name	RAPID ENGINEERING CO PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 12 and 14/02/2025
HQ File Number	HQRNORM APPLY 00004986AM25
RA File Number	05AX04003263 AM25
Licence No and Date	0511029831/23/12/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
PLASTIC POWDER CONTAINING	200000.0 Kg	LDPE GRANULES	70550 Kg

68495.146 KGS OF LDPE GRANULES, 30822.816 KGS THERMO PLASTIC POLY URETHANE, 17123.786 KGS CURING (PLASTIC POWDER CONTAINING 68495.146 KG SOF LDPE GRANULES, 30822.816 KGS THERMO PLASTIC POLYURETHANE, 17123.786 KGS CURING AGENT, 59933.252 KGS TITANIUM DI OXIDE)		THERMOPLASTIC POLYURETHANE (TPU)	31747.5 Kg
		SA 3120 Curing agent (HAA) for polyester based powder coating	17637.5 Kg
		Titanium Dioxide Rutlie Grade	61731.24 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE